

Summary of the Proposed Combination

[In terms of Regulations 13(1A) of the Competition Commission of India (Procedure in Regard to the Transaction of Business Relating to Combinations) Regulations, 2011].

A. Name of the parties to the combination

1. Name of the parties to the combination:

(a) G4S plc (**G4S / Target**); and

(b) Allied Universal Topco LLC (**Allied Universal / Acquirer**)

2. G4S and Allied Universal are collectively referred to as **Parties**.

B. Nature and purpose of the combination

3. On December 8, 2020, Allied Universal announced its firm intention to acquire the entire issued and to be issued share capital of G4S, through Atlas UK Bidco Limited (**Bidco**), a newly incorporated entity that is indirectly controlled by Allied Universal, pursuant to Rule 2.7 of the City Code on Takeovers and Mergers (**Proposed Combination**).

4. The Proposed Combination is in the nature of an acquisition of shares and is notifiable as it meets the jurisdictional thresholds set out under Section 5(a)(i)(B) of the Competition Act, 2002.

C. **Products, services and business(es) of the parties to the combination**

G4S

5. G4S is a global provider of security solutions, headquartered in London, United Kingdom. It is a publicly owned company listed on the London and Copenhagen Stock Exchanges. G4S has operations in more than 85 countries, covering a range of security and other related services.
6. In India, G4S is primarily engaged in the business of providing (a) security solutions, including trained and uniformed security guards and technology-based security services and (b) facilities management for office premises. G4S is also engaged in the provision of certain other services in India such as security training, security consultancy, risk management, and cash management solutions. It has more than 135,000 employees with a network of over 131 branch and area offices across India.

Allied Universal

7. Allied Universal is an existing full-function joint venture, jointly controlled by affiliates of Warburg Pincus LLC (**Warburg**) and Caisse de Dépôt et Placement du Québec (**CDPQ**). Allied Universal is a security services and facilities management company headquartered in Santa Ana, California, United States. Allied

Universal provides: (i) integrated security solutions incorporating manned guarding and security technologies, (ii) cleaning and maintenance services, (iii) risk advisory and consulting services, and (iv) temporary and permanent staffing solutions, to customers across a variety of business sectors. Allied Universal is predominantly active in the United States and to a lesser extent, in Canada, Honduras, Mexico, Nicaragua, and the United Kingdom.

8. Allied Universal is not engaged in any business activity in India, either directly or indirectly, through investments in any entity which is present in India.

D. Respective markets in which the parties to the combination operate

9. There are no (i) horizontal overlaps; and/or (ii) vertical/complementary links between the business activities of the Parties (and their group entities) in India.
10. As such, the Proposed Combination is being notified under Regulation 5A and Schedule III of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011 (as amended).
